Ashoka Hotel is run by a public company in which Government holds the majority of shares

- (b) Cost of construction of Hotel Janpath was Rs. 63.45 lakhs.
- (c) Expenditure on maintenance and upkeep of this Hotol in 1961-62 was Rs. 2,24,450.
- (d) The income and expenditure of this Hotel in 1961-62 were:-

.. Rs. 17.59 lakhs. Income .. Rs. 11.95 lakhs. Expenditure

SHRUB BREEDING POISONOUS INSECT

- *287. SHRI DHANANJOY MOHAN-TY: Will the Minister of HEALTH be pleased to state:
- (a) whether Government's attention has been drawn to the existence of a shrub known as 'Jpomea', which breeds a poisonous insect whose sting is fatal; and
- (b) if so, what preventive action Government have taken or propose to take in the matter?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) No.

(b) Does not arise.

FLOODING OF GREEN PARK, NEW DELHI

- •288. SHRI R. N. KAKATI: Will the Minister of Works, Housing and REHABILITATION be pleased to state:
- (a) whether it is a fact that several houses in the low-lying areas of Green Park, New Delhi and its adjoining areas were flooded on the morning of 8th August, 1963 when Hauz Khas bund collapsed due to pressure of rain-water in the nullah coming from Mehrauli;
- (b) whether it is a fact that the work of providing piped connection for the discharge of rain water was taken up by C.P.W.D. enly during the monsoon;

(c) if so, why this work was not carried out well in advance of the monsoon; and

to Questions

(d) whether any responsibility has been fixed for this mishap?

"THE MINISTER OF WORKS HOUSING AND REHABILITATION (SHBI MEHR CHAND KHANN/,) (a) Yes, a few houses, in the low lying areas of the Green Park colony were flooded.

- (b) and (c) No. A pipe drain had been provided before the monsoon, as an interim arrangement, pending the execution of the main drainage scheme for the area.
 - (d) Does not ariie.

DELAY IN DEALING WITH ASSESSMENTCASES IN THE OFFICE OF INCOME TAX OFFICER (SALARY CIRCLE), NAGPUR

- •2B9. SHRI B. D. KHOBARAGADE: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that about 8,000 returns under Section 206 of Income Tax Act are filed every year by Treasury Officer* in Madhya Pradesh in the Office of Income Tax Officer (Salary Circle), Nagpur;
- (b) whether it is also a fact that out of total 8,000 assessment cases only 2,000 cases are dealt with every year; and
- (c) if so, the reasons for not dealing with the remaining 6,000 assessment cases?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) to (c) The information is being collected "\nd will be placed on the Table of the House as early as possible.

WATEH SCARCITY m DELHI

- •291. SHRI A. M. TARIQ: Will the Minister of HEALTH be pleased to state:
- (a) whether Government'* attention ha* been drawn to pre** reports